## Annexure-9

Name of the corporate debtor: **Epitome Residency Private Limited**; Date of commencement of CIRP: **22.04.2025**; List of creditors as on: **21.07.2025**.

## List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI. N o.	Name Of Creditor	Details of claim received		Details of claim admitted						Amount of any	Amount of claim	Amou nt	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covere d by guarant ee	Whe ther relat ed part y?	contin due that clai may	Mutual dues, that may be set- off	not admitted	of claim under verific ation	
1.	Imperial Heights Tower "D" Co- operative Housing Society Limited	06.06. 2025	Rs. 37,85,47,361	Rs. 2,18,80,036	Other creditor	-	-	-			Rs.346667325	-	Admitted only the amount admitted by the Hon'ble Bombay High Court vide its order dated October 13, 2022 for Rs. 31880036, out of which 10000000 is already paid. Balance claim: Rs.346667325